

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4220
ANSWERED ON:16.12.2009
CORRUPTION CHARGES AGAINST AICTE OFFICIALS
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the CBI has got the permission to prosecute the officials of All India Council for Technical Education (AICTE) for corruption related charges;
- (b) if so, the details thereof;
- (c) the action taken against these officials; and
- (d) the steps taken/proposed to be taken by the Government to curb the corruption in AICTE?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

- (a) & (b): The Government has given approval to register cases against the officials of AICTE and investigate the matter.
- (c): The complaints have been referred to the Central Bureau of Investigation (CBI) and the investigation is presently underway.
- (d): The Government has taken the following steps: -
 - (i) Steps have been taken to introduce e-governance system in the AICTE.
 - (ii) The approval process handbook is being modified to remove the inconsistencies and the scope for different interpretations.
 - (iii) The Appellate Committees have been strengthened with people of the level of Vice-Chancellors (current and former).